

**GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS**

**LOK SABHA
UNSTARRED QUESTION NO.1128
TO BE ANSWERED ON 08.02.2017**

DERAILMENT OF EXPRESS TRAINS

1128.SHRI GAURAV GOGOI:

SHRI VENKATESH BABU T.G.:

SHRI JYOTIRADITYA M. SCINDIA:

SHRIMATI VEENA DEVI:

SHRI M. CHANDRAKASI:

SHRI R. DHRUVA NARAYANA:

SHRI M.B. RAJESH:

SHRI NISHIKANT DUBEY:

Will the Minister of RAILWAYS be pleased to state:

- (a) whether in view of several derailments on railway tracks in the past few months, the Government has taken any steps to ascertain the actual factor responsible for such derailments;**
- (b) if so, the details of incidents of derailments in the past six months and the reports of preliminary investigations held in this regard;**
- (c) whether the Government proposes to have safety audit of all railway tracks to curb derailments/incidents; and**
- (d) if so, the details in this regard ?**

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS

(SHRI RAJEN GOHAIN)

(a) to (d): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF UNSTARRED QUESTION NO.1128 BY SHRI GAURAV GOGOI, SHRI VENKATESH BABU T. G., SHRI JYOTIRADITYA M. SCINDIA, SHRIMATI VEENA DEVI, SHRI M. CHANDRAKASI, SHRI R. DHRUVA NARAYANA, SHRI M.B. RAJESH AND SHRI NISHIKANT DUBEY TO BE ANSWERED IN LOK SABHA ON 08.02.2017 REGARDING DERAILMENT OF EXPRESS TRAINS

(a): Yes, Madam. Each and every consequential accidents occurring on Indian Railways are inquired into either by the Commissioners of Railway Safety under the Ministry of Civil Aviation or by a Departmental Inquiry Committee to ascertain the actual factor responsible for such accidents.

(b): During the last six months, i.e. from 1st August, 2016 to 31st January, 2017, 46 consequential derailments occurred on Indian Railways. Out of these, statutory investigations in respect of 5 number of train derailments have been ordered to determine the reasons of the accidents by the Commissioners of Railway Safety under Ministry of Civil Aviation and 41 cases have been investigated by Departmental Inquiry on Indian Railways.

(c) and (d): Every two months, a Division is subjected to Safety Audit which includes Tracks and other operational parameters of Railways. Similarly, every six months Inter-Railway Safety Audit of Divisions is conducted by a nominated Zone.
